DEMANDS OF THE CENTRAL PUBLIC WORKS DEPARTMENT WORKERS

- 296 SHRIMATI PARVATHI KRISHNAN:
 Will the Minister for LABOUR be pleased to state:
- (a) what has been the result of the efforts of the conciliation machinery which was engaged in bringing about a settlement of the demands of the Central Public Works Department Workers' Union, New Delhi; and
- (b) whether Government are taking any steps to refer the matter to an Industrial Tribunal; and if so, what are those steps?

THE DEPUTY MINISTER KOR LABOUR (SHRI ABID ALI): (a) and (b). Conciliation proceedings were held by the Conciliation Officer (Central), Delhi, on various dates during February to May 1954. A few of the demands have been accepted by the Central Public Works Department. Some are under their consideration and some have been rejected. Further action, if any, will be considered after decisions are taken in respect of the demands which are reported to be under consideration of the Central Public Works Department.

SHRIMATI PARVATHI KRISHNAN: May I know which of the demands have been accepted?

SHRI P. SUNDARAYYA: None.

SHRI ABID ALI: One of the demands was thai when workers are transferred to other Government departments, the workers should be transferred along with the works with no less favourable conditions of service than in the C.P.W.D. This has been partially accepted by the C.P.W.D. The other was that when workers are employed on muster roll, the entire work should be done through the work-charged staff. This also has been partially accepted.

SHRI S. MAHANTY: What is partial acceptance?

SHRI S. N. MAZUMDAR: One of the demands was that they should be confirmed in their service. 55 R.S.D.

SHRI ABID ALI: Yes, this was one of the demands.

SHRI S. N. MAZUMDAR: May I know whether anything has been done with regard to that demand?

SHRI ABID ALI. It is under the consideration of the C.P.W.D.

SHRI S. N. MAZUMDAR; Has it not been under the consideration of the C.P.W.D, for a long time now, because some time earlier it was decided that a certain percentage of the workers who had put in a certain minimum number of years' service should be confirmed? According to that, the majority of the staff would stand to be confirmed.

SHRI ABID ALI: We got representations from the workers in December 1953 and conciliation was taken up in February and continued up to May, and now the matter is under consideration of the C.P.W.D.

REPRESENTATION FROM ALL ORISSA PORTERS' ASSOCIATION

- * 297 SHRI S. PANIGRAHI: Will the Minister for RAILWAYS be pleased to state:
- (a) whether the All Orissa Porters' Association, Cuttack, has submitted any representation to Government in the Ministry of Railways;
- (b) if so, what are the grievances made out in that representation; and
- (c) what action has been taken by Government thereon?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Presumably, the hon. Member is referring to the representation dated the 7th April 1954, addressed to the Minister for Railways by the Secretary, All Orissa Railway Porters' Union, Cuttack, forwarding certain resolutions.

(b) The alleged grievances mainly relate to the recognition of the All Orissa Porters' Union. Cuttack; formation of a committee to look into the grievances of porters; increase in port^age charges and proper housing of porters, etc.

(c) It is being sent to the Railway for disposal.

SHRI S. PANIGRAHI: May I know whether the recognition of the union was one of the demands?

SHRI O. V. ALAGESAN: It was one of the demands, but it is not possible to recognise the union because the railway porters are not regular railway employees.

GRANTS FOR RESEARCH IN FAMILY PLANNING

*298. SHRIMATI VIOLET ALVA: Will the Minister for HEALTH be pleased to state:

- (a) how the amount of three lakhs of rupees provided in the budget for the year 1953-54 for family planning has been spent; and
- (b) whether any grants were made to any institutions or persons for research in family planning; and if so, what was the nature of such research?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) An expenditure of Rs. 77,000 only was incurred during the year on the two experimental family planning centres at Lodi Road, New Delhi, and Ramanagaram (Mysore).

(b) No.

PROF. N. R. MALKANI: May I know what is being done by way of family planning in order to meet our increased demands for it?

RAJKUMARI AMRIT KAUR: Several lakhs of rupees have been set aside for this purpose. A provision of Rs. 65 lakhs has been made in the Five Year Plan of the Health Ministry for family planning.

PROF. N. R. MALKANI: Have they taken adequate steps for training personnel, especially lady doctors, for this job?

RAJKUMARI AMRIT KAUR: Yes, that is being done all the time by the States.

DR. D. H. VARIAVA: May I know whether there is any plan for research so as to evolve cheap methods of birth control so that poor people can take advantage of it?

RAJKUMARI AM"RIT KAUR: Research is being conducted.

DR. D. H. VARIAVA: May I ask whether there is any plan to supply contraceptives at very cheap rates to poor people who cannot otherwise afford them?

RAJKUMARI AMRIT KAUR: No, Government is not supplying contraceptives to anybody.

DR. SHRIMATI SEETA PARMA-NAND: How much has been spent so far out of the sum allocated for this purpose under the Five Year Plan?

RAJKUMARI AMRIT KAUR: I have just given the figures for 1953-54, and if the hon. Member wants the figure for the next year, I will give it at the proper time.

FAMILY PLANNING

- *299. SHRIMATI VIOLET ALVA. Will the Minister for HEALTH be pleased to state:
- (a) how the sum of thirty lakhs of rupees provided in the budget for the year 1954-55 for "family plan ning" is proposed to be spent; and
- (b) how much of this sum has so far been spent and for what purposes?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR); (a) A statement showing the items on which the sum of Rs. 30 lakhs is proposed to be spent is laid on the Table of the House.

(b) The actual expenditure incurred so far amounts to Rs. 28,000 approximately. This expenditure mainly relates to the headquarters establishment